



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



The Insolvency and Bankruptcy Board of India and the International Insolvency Institute
are pleased to host a webinar to discuss

Avoidance/ Vulnerable Transactions Case Management INDIA/US

There is no cost for the session, but please [register](#).

WEDNESDAY, JUNE 2, 2021
7.30-9.00 AM EDT / 5.30-7.00PM IST



KEYNOTE SPEAKER: DR. M. S. SAHOO,
CHAIRPERSON, IBBI



MODERATOR: SUMANT BATRA
(KESAR DASS B & ASSOCIATES)



PANELIST: ROBERT FEINSTEIN
(PACHULSKI STANG ZIEHL & JONES LLP)



PANELIST: MAYA ZERJAL FINK
(ARNOLD & PORTER)



PANELIST: MICHAEL SCHAEDELE
(BLANK ROME LLP)



For any further information/clarification, please write to workshop.ip@ibbi.gov.in